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**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JAIPUR BENCH, JAIPUR**  
**ORDER SHEET**

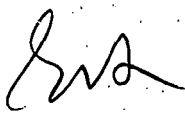

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>(This is from vide no 725 &amp; 726. D)</p>	<p><u>CP No.21/2006 in OA No.297/2004.</u></p> <p><u>22.08.2007.</u></p> <p>Mr. P. N. Jatti counsel for the applicant. Mr. Gaurav Jain counsel for the respondents.</p> <p>Learned Counsel for the applicant submits that the order passed by this Tribunal has been complied with by the respondents. Accordingly, the CP stands dismissed. Notices issued to the respondents are hereby discharged.</p> <p> (R. R. BHANDARI) ADMINISTRATIVE MEMBER</p> <p> (KULDIP SINGH) VICE CHAIRMAN</p> <p><u>P.C./</u></p>